

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 187 & 194 of 2017 in CP No.243/59/HDB/2016
NAME OF THE COMPANY	Indu-Bharat Thermotek Pvt. Ltd
NAME OF THE PETITIONER(S)	Indu-Bharat Power Infra Limited
NAME OF THE RESPONDENT(S)	Indu-Bharat Thermotek Pvt. Ltd & (7) Others Respondents
UNDER SECTION	59

1. Counsel for Petitioner(s):

S. Chidambaram,	Advocate for Petitioner	9849056652	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy for LAKSHMIKANTH REDDY DESAI (R-5 & 6)	Sr. Advocate Advocate	8130550463	
D VAS Ravi Prasad R-1 & 3	Advocate	9440236034	

SANTOSH JADHAV (R-7)
(Respondent No. 7) Advocate 9866605055

Enclosed Order Sheet

Heard Shri S. Chidambaram, Learned PCS for the Applicant, Shri S. Niranjan Reddy, Learned Senior Counsel for Shri Lakshmikanth Reddy Desai, (R-5 & 6), Shri D.V.A.S. Ravi Prasad, Learned Counsel for R-1 & 3, Shri Santosh Jadhav, Learned Counsel (R-7).

At the request of the Learned Counsels, post the case on 12.12.2017 and they have no objection in the extension of the Interim orders dated 27.10.2017 till the next date of hearing. Post the case on 12.12.2017. Both the parties submit that the issue is likely to be resolved soon. The interim orders passed on 27.10.2017 is extended till next date of hearing.

Member (T)

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Member (J)